Filing under list of Stakeholders under regulation 31(2) of the IB3I (Liquidation Process) Regulations, 2016

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Data of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022); List of stakeholders as on: 10/12/2022

Sl. No.	Category of stakeholders		Amount in Crore	adm No. of	Amount In Crore	contingent claims	Amount of claims rejected	Amount of claims under verification (in Crore)	Details in Annexure	
1	Unpaid insolvency resolution process costs								NA	
2	Liquidation costs incurred till date			Alternation of the state of the					NA	
3	Secured financial creditors	3	497.19	3	497.19				1	
4	Unsecured financial creditors	1	3.32					3.32	2	
5	Operational creditors (Workmen)								3	
6	Operational creditors (Employees)								4	
	Operational creditors (Government Dues)				-				5	
8	Operational creditors (other than Workmen, Employees and Government Dues)								6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)							-	7	
Total		4	500.51	3	497.19			3.32		

IBBI/IPA-001/IP-P01702/ 2019-20/12681 IBBI/IPA-001/IP-P01702/ 2019-20/12681

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022); List of stakeholders as on: 10/12/2022

List of secured financial creditors (Amount in ₹)

			s of claim eceived		Elst of secur			claim admitted			Am				
SI. No.	Name of creditor	Date of receipt	Amount claimed (Amount in Rs)	Amount of claim Admitted (Amount in Rs)	Natureof claim	Amount covered by securityinterest	Whethe r security interest relinqui shed? (Yes/No	Details of SecurityInterest	Amount covered by guarantee	% share in total amount of claims admitte d	oun t of con tin gen t clai m	Amount of any mutual dues, that may be set off	t of claim	Amount of claim under verificati on	Remar ks,if any
1	Bank of Baroda	7/10/2022	306,83,95,953.17	3068395953.17	Corporate Guarantee on the Credit facilities sanctioned to Cox & Kings Limited of Rs. 175 Cr	3068395953.17	YES	Paripassu Charge on all Current Assets and the moveable fixed assets of the company	NIL	61.13%		21.29 lacs			
				,	Land admeasuring 40.47 acres situated at South Paravoor, Taluk Kollam, District Kollam, Kerala- 691301 owned by Kalpatharu Resorts Pvt Ltd.			Land admeasuring 40.47 acres situated at South Paravoor, Taluk Kollam, District Kollam, Kerala-691301 owned by Kalpatharu Resorts Pvt Ltd.				,			
2.	IFCI Limited	13/10/2022	157,85,61,396.68	157,85,61,396.7	Land admeasuring 36.45 acres situated at South Paravoor, Taluk Kollam, District Kollam, Kerala- 691301 owned by Tulip Hotels Pvt Ltd	157,85,61,396.	NO	Land admeasuring 36.45 acres situated at South Paravoor, Taluk Kollam, District Kollam, Kerala-6913@1 owned by Tulip Hote s Pvt Ltd	Rs. 2050000000/-	31.53%		NIL	 -		
					FDR amounting to Rs. 31 lacs.			FDR amounting to R=. 31 lacs.	2						
3	Xander Finance Private Limited	02/11/2022	32,49,66,873	32,49,66,873	Deed of personal Gurantee dated 18/11/2016 executed by Ms. Urrshilla Kerkar	32,49,66,873	YES	Deed of personal Gurantee dated 18/11/2016 executed by Ms. Urrshilla Kerkaı	Rs. 30,00,00,000/-	6.49%		NIL	/		

IBBI/IPA-001/IP-P01702/ PROFESSION

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: [5/09/2022 (Order received on 22/09/2022); List of stakeholders as on: 10/12/2022

List of unsecured financial creditors

SI. No.	Name of creditor		of claim eived	D	etails of cl	aim admitted		Amount of contingent	Amount of a	Amount of daim	Amount of claim under	Amount in ₹) Remarks,if any
		Date of receipt	Amount claimed			Amount covered by guarantee	% share in total amount of claims admitted	claim	dues, that may be set off	rejected	verification	
1	Sneh Sadan Traders and Agents Limited (Under Liquidation)	19.10.2022	33218251		Unsecured					-	33218251	Queries has been raised by the Liquidator and mailed to Liquidator of Sneh Sadan Traders and Agents Limited but no reply received till date.

BB / PA-COL/IP-P01702/ 2019-2)/12681

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022); List of stakeholders as on: 10/12/2022

List of operational creditors (Workmen)

(Amount in

Sl. No.	Name of authorised	Name of workman	of claim eived		Details of claim a	dmitted	Amount of Amount contingent of any		Amount of claim under	Remarks,
	representative, if any		 200	amount of claim admitted			claim		verification	папу
	-		 		NIL		 		 	

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Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022); List of stakeholders as on: 10/12/2022

List of operational creditors (Employees)

Sl.	Name of	Name of	Details	of claim		Details of claim ad	mittad					ount in ₹)
No.	authorised	employee	rece	eived					Amount of contingent		Amount of claim under	Remarks,
	representative, if any		Date of receipt			Amount of claim			claim		 verification	J
			receipt		claim	for the period of twelve months	oi ciaim	amount of		that may		
					admitted	preceding the liquidation		claims		be set off		
						commencement		admitted				
						date						
	_					NIII						
						INIL-					 	

** IBEI/IPA-001/IP-P01702/ ** 2019-20/12681

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2322 (Order received on 22/09/2022); List of stakeholders as on: 10/12/2022

List of operational creditors (Government Dues)

/ A		
(Amount	ın	₹1
(***	` ,

SI.	Details of	f Claimant	Details of	of claim		Doto	ila of alaim	- 1						ount in ₹)
No.	1		100			Deta	ils of claim	admitted		Amount	Amount	Amount	Amount of	Remarks,
			received							of	of any	of claim	claim	if any
	Department	Government	Date of	Amount	Amount	Nature	Amount	Whether	% share	contingent				ar uny
				726 10	of claim		covered by	57 10 1000-00-00-00-00-00-00-00-00-00-00-00-00	in total		dues,		verification	
					admitted	claim	lien or	attachment	amount		that			
						26	attachment	removed?	of claims		may be			
							pending	(Yes/No)	admitted		set off			
							disposal							
							NIL							

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022); List of stakeholders as on: 10/12/2022

List of operational creditors (other than Workmen, Employees and Government Dues)

(A	Amount in ₹)
unt of	Remarks,
under ication	if any

Name of creditor		of claim eived			Details of cla	im admitted			Amount of contingent			mount in ₹) Remarks,
		claimed	of claim	of claim	attachment	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total	claim	 rejected	verification	ii aiiy
NIL										 		

Name of the corporate debtor: LIZ TRADERS AND AGENTS PVT LTD; Date of commencement of liquidation: 05/09/2022 (Order received on 22/09/2022); List of stakeholders as on: 10/12/2022

List of other stakeholders, if any (other than financial creditors and operational creditors)

 Sl. Name of Stakeholder Category of Stakeholders (Details of claim received Details of claim admitted											Amount of	Amount in ₹) Amount of claim under	Remarks,	
	o a witre		claimed	Amount of claim admitte d	of claim	attachment	attach ment		% share in total amount of claims admitted	claim	mutual dues, that may be set off	or	verification	ii aliy
NIL														

** IBBI/IPA-001/IP-P01702/) ** President of the control of the con